**Declaration of Assets and Liabilities** 

Year 9021 - 22

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1, HML7 KOM	1.KH.I	helonging	to	BIHAR VIDHAN SABHA	(PATNA)
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ageo service and presently working as OFFICE PTTENDENT.

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(5)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(1)	Cash	5.B.I-	LOVELY			
(II)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	30,000/-	-			- national and a second
(iii)	Bonds, Debentures and Shares in companies			The second secon		
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	_				
(v)	Motor Vehicles (details of make, etc.)		_			-
(vi)	Jewellery (give details of weight and value)	(violal)	(vold)	-		
(vii)	Other assets, such as values of claims / interests		-		_	

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

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<sup>\*</sup> Dependant here means a person substantially dependent on the income of the employee.

Details of Immovable assets B.

[Note: Properties in joint ownership indicating the extent of joint ownership will we to be indicated]

Sr. No.	nave to be indicated]  Description	Self	Spouse Name(5)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value			4.	,	
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value		ļ		-	-
(111)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(v)	Others (such as interest in property)	-	-			

I give herein below the details of my liabilities / overdues to public financial (2) institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks		
	(ii) Loans from financial institutions		-
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		

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	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		
	(f) Other dues, If any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN - BLSPAISOSA	
	(ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.]		
	(III) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax		

C. <u>Personal De</u>	<u>stail</u>	
GPF/CPF/PRAN No.		110125365686
Gender	:-	M (M/F)
Date of Birth		2 4 0 2 1 9 9 2 (DD/MM/YYYY)
Class/Group	;-	(A/B/C)
Cadre	<b>!-</b>	OFFICE ATTENDENT  (Full Name e.g. B.A.SBihar Administrative Service,  B.S.S Bihar Secretariat Service etc.)
Home District	;-	PATNA
I hereby of knowledge and b		e that the above details are true to the best of my

Name of Employee: ..AMIT ... KUMAR ANAND

Designation: OFFICE ATTENDENT

Signature Amit Bumar Anand

Department: BIHAR LEUISLATIVE ASSEMBLY

Note:

Place: PATMA

Date: 23/02/22.

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

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